329 Disapproval of Press

MR. CHAIRMAN: The hon. Minister.

SHRI PRANAB KUMAR MUKHER-JEE : I beg to move* :

> "That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 1974-75, be taken into consideration."

MR. CHAIRMAN: The question is:

"That the Bill to authorise payment and appropriation of certain further sums trom and out of the services of the financial year 1974-75, be taken into consideration."

The motion was adopted.

MR. CHAIRMAN: The question is:

"That Clauses 2 and 3, the Schedule, Clause 1, the Enacting Formula and the Title stand part of the 801."

The motion was adopted.

Clause 1, the Enacting Formula and the Title were added to 18 hrs. the Bill.

JCh: 1 beg to move:

- -*Introduced/Moved with the recommendation of the President.

"That the Bill be passed."

MR. CHAIRMAN: The question is:

"That the Bill be passed."

The motion was adopted.

STATUTORY RESOLUTION RE DIS APPROVAL OF THE PRESS COUNCIL (SECOND AMENDMI NT) ORDINANCE. 1974

MR. CHAIRMAN : We take up Statutory Resolution Disapproving Press Council Consolidated Fund of India for the (Second Amendment) Ordinance, 1974.

Dr. Layminarain Pandeya.

हा० सक्सीमारायम बाण्डेय (मंदसौर) : समापति महादय, मैं मकल्प पेश करता हूं कि यह सभा राज्यति हारा 27 दिसम्बर, 1974 को प्रख्यापित प्रेम परिषद (दुमरा सक्रोधन) ग्रम्यादेल, 1974 (1974 का ग्राध्यावेश सक्या 14) का निरनु-मोटन कार्ता है।

MR CHAIRMAN : You will continue your speech next time. The House stands Clauses 2 and 3, the Schedule, adjourned to meet at 11 A. M. tomorrow.

The Lok Sabha then adjourned till SHRI PRANAB KUMAR MUKHER- Eleven of the clock on Friday, 21st March, 1975/Phalguna 30, 1896 (Saka).

MGIPRRND-10 LSS/75-III (D)-11-6-75-978.